

(c) whether Government also propose to provide Central assistance in this regard; and

(d) if so, the details thereof and the progress made so far in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b) A project is under implementation with loan assistance from the Overseas Economic Co-operation Fund of the Government of Japan covering several places of Buddhist pilgrimage in the States of Bihar and Uttar Pradesh.

(c) and (d) The Committee on Pilgrim Tourism has identified Bodhgaya and Patna Saheb for development of pilgrim tourism in the State of Bihar. The proposals with detailed estimates in this regard are awaited from the State Government.

Construction of, building near Goa airport compound

2672. SHRI JOHN F. FERNANDES: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is a fact that buildings are coming up just 3 metres away from the Goa Airport Compound which is very close to the run-way and might pose a security threat besides obstructing any expansion work to the airport; and

(b) if so, what action is being taken to stop/remove the construction?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) A few buildings are coming up outside the boundary wall of Goa airport, for which "No Objection Certificates have been issued in accordance with rules/regulations on the subject.

(b) Does not arise.

Central Water Sports Complex at Goa

2673. SHRI JOHN F. FERNANDES: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Goa Government have offered a place of land in Goa for Central Water Sports Complex;

(b) if so, whether Central Government have taken possession of this land; and

(c) if so, what work has been initiated at this site and by when this complex is proposed to be completed?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) A part of the land is at present under private occupancy. The remaining portion has been taken over by the Central Government.

(c) Budgetary provision- has been kept during the current financial year for development of facilities. These include fencing, construction of storage shed, purchase of water sports equipment, etc.

Grounding of Vayudoot aircraft

2674. SHRI AJIT P. K. JOGI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to refer to answer to Unstarred Question 1130 given in the Rajya Sabha on the 21st July, 1992 and state:

(a) the number of aircraft of Vayudoot grounded as on 30th June, 1992;

(b) the estimated loss to Vayudoot as a result thereof; and

(c) the steps taken/proposed to be taken to make the aircraft operational?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) As on 30th June, 1992 four HS 748 three Dornier and one F-27 aircraft were grounded.

(b) It is difficult to quantify the extent of loss on this account.

(c) Of the aforesaid aircraft, one Dor-nisr has already been made operational and has been pressed into services. Other aircraft remain grounded for want of spares and because of mandatory inspection.

Infrastructural facilities at airports

2675. SHRI SURINDER KUMAR
SINGLA:

SHRI SURESH PACHOURI;

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether infrastructural facilities available at national and international airports in the country are sufficient to cope with the increase in traffic;

(b) if not, whether any action plan has been drawn by Government to strengthen and modernise existing infrastructural facilities at these airports; and

(c) if so, details thereof and target set in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No. Sir.

(b) and (c) To meet the increase in traffic demand in future, International Airports Authority of India and National Airports Authority have formulated proposals for expansion and development of the airport facilities at international and domestic airports respectively involving an expenditure of Rs. 731.00 crores in respect of IAAI and Rs. 752.95 crores in respect of NAA during the Eighth Five Year Plan. The proposals include construction expansion of terminal buildings, runways, modernisation/automation of ATC services, redesigning of Standard Instrument Arrival Routes and Standard Instrument Departure Routes and provision of modern facilities such as aerobridges, escalators, elevators, flight information display boards, PA System, CCTV, baggage trolleys etc.

Paying Guest Scheme in remote areas

2676. SHRI B. K. HARIPRASAD: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government are aware of the paying Guest scheme initiated by the Madhya Pradesh authorities as reported in the Economic Times of the 7th July, 1992 and introducing it throughout the country specially in remote areas which do not have any hotels; and

(b) if so, whether Panchayats throughout the country would be helped in providing such arrangements for tourists as per Indian tradition?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b)

The Government has introduced a Paying Guest Accommodation Scheme on an all-India basis to increase the availability of inexpensive, hygienic and homely accommodation both for domestic and foreign tourists.

Four Regional Committees comprising of representatives of Central and State Governments, the District Administration and the travel, trade have been set up and empowered to enlist the accommodation offered by house owners having spare rooms, as per prescribed guidelines. The State Governments having similar schemes have also been included under this arrangement.

Opening of Hotel Management Institute in Madhya Pradesh

2677. SHRI SURESH PACHOURI: SHRI VENOD SHARMA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government are considering a proposal to open a Hotel Management Institute in Madhya Pradesh; and

(b) if so, what are the details thereof and what action has been taken by Government in the matter?